

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. SURAJIT DEY

Petition(s) for Special Leave to Appeal (C) No(s). 36016/2013

BALMUNI & ANR. Petitioner(s)

VERSUS

COMMISSIONER, VARANASI MANDAL & ORS. Respondent(s)  
(with interim relief and office report)

Date : 17/12/2014 This petition was called on for hearing today.

For Petitioner(s)

Mr. S. N. Bhat,Adv.

For Respondent(s)

Mr. Kunal Verma, Adv.  
Mr. Ardhendumauli Kumar Prasad,Adv.

UPON hearing the counsel the Court made the following  
O R D E R

The Ld. Counsel for respondent Nos.1 and 2 is at liberty  
to file counter affidavit, if any, within two weeks, as last  
opportunity.

Service is complete on respondent Nos.3 to 7 but no one  
has put in appearance.

List again on 3.2.2015.

(SURAJIT DEY)  
Registrar

Signature Not Verified

Digitally signed by  
Rupam Dhamija  
Date: 2014.12.22  
11:49:56 IST  
Reason: